

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 303 OF 2013 IN W.P(C) 598/2013

ANEESH D. LAWANDE & ANR.

Petitioner(s)

VERSUS

STATE OF GOA & ORS.

Respondent(s)

with
I.A. Nos. 4-5 in W.P. (C) No. 598/2013
(for directions and office report)

Date: 07/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Jayant Mohan, Adv.
Mr. Rohan Sharma, Adv.
Mr. Yogesh Nandkarni, Adv.

For Respondent(s) Mr. C.U.Singh, Sr. Adv.
Mr. Siddharth Bhatnagar, Adv.
Mr. Pawan Kumar Bansal, Adv.

Mr. Santosh Paul, Adv.
Mr. Nitin Sardessa, Adv.
Mr. Arvind Gupta, Adv.
Mr. Harish Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

Application for impleadment of the respondents is granted.

Issue notice to the Medical Council of India and to the newly added respondent students.

Dasti, in addition, is permitted.

Serve a copy of the notice as well as copy of the Writ petition to the Standing Counsel of the Medical Council of India in addition to normal service.

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The Petitioners shall be permitted to continue their studies.

So far as the respondents are concerned, status quo shall be maintained until further orders.

List on 13th August, 2013.

| (Rajni Mukhi)
| SR. P.A.

| | (Sneh Bala Mehra)
| | Court Master

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